



Government of Jammu and Kashmir  
Power Development Department  
(HRM Branch)  
Civil Secretariat, Srinagar

-.-

**Notification**

Srinagar, the 20<sup>th</sup> June, 2017.

**SRO 252.** – In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Government of Jammu and Kashmir hereby make following amendments in the Jammu and Kashmir Power Development Department (Subordinate) Services Recruitment Rules, 1981; namely,

In Schedule-II Part-A (Executive), for the entries in columns 3,4,5,6 & 7 against S.No. 1, Class-I, the following shall be substituted:-

S. No	Class	Category	Designation of post	Grade	Minimum Qualification for direct recruitment	Method of recruitment and ration between direct recruitment and promotion
1.	T		Junior Engineer (Elect)	9300-34800 with GP 4200	Bachelor's degree or AMIE (Sec. A&B) India or three years Diploma in Electrical/ Electronics Engineering or equivalent.	(a) 85% by direct recruitment and; (b) 15% by promotion from amongst three years Diploma Holders in Electrical/ Electronics Engineering from a Recognized Polytechnic Institution having at least 5 Years service in Class-III category 'A'.  <i>Note:- A Junior Engineer-Diploma Holder after acquiring/ passing Section (A&amp;B) of the Associate Membership of Institute of Engineer/Degree from Recognized University/ Institutions (through regular mode) which is declared at par with BE in Electrical/ Electronic Engineering degree from the recognized University (through regular mode) shall be treated as Degree Holder for the purpose of seniority from the date of completion/ passing of the said course.</i>

By order of Government of Jammu & Kashmir.

Sd/-

(Dheeraj Gupta) IAS

Commissioner/ Secretary to Government  
Power Development Department

No: PDD/VI/SL/59/97-PF

Dated: 20-06-2017

Copy to the:-

1. Financial Commissioner, J&K, Revenue.
2. All Principal Secretaries to the Government.
3. Principal Secretary to Hon'ble Chief Minister/Hon'ble Governor.
4. Resident Commissioner, J&K Government, New Delhi.
5. All Commissioner/Secretaries to the Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Secretary to Government, Department of Law, Justice & PA.
8. Managing Director, J&K SPDC, J&K, Srinagar.
9. Development Commissioner Power, J&K, Srinagar.
10. Director Archives, Archaeology and Museums, J&K, Srinagar.
11. All Chief Engineers, Power Development Department.
12. OSD to Hon'ble Deputy Chief Minister (Minister Incharge Power)
13. Pvt. Secretary to Hon'ble Minister of State (Power).
14. Pvt. Secretary to Commissioner Secretary to Government, PDD.
15. Incharge Website, PDD.
16. Government Order file (w.3.s.c.s)

(Daljeet Singh) KAS

Under Secretary to the Government  
Power Development Department

20.06.17